

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No226  
CP(CAA)/39(AHM)2021  
in  
CA(CAA)80 of 2020

**Proceedings under Section 230-232 Co.Act, 2013**

**IN THE MATTER OF:**

Arcelor Mittal India Pvt Ltd  
AM Associates India Pvt Ltd  
Arcelor Mittal Nippon Steel India Ltd

.....Applicant

.....Respondent

**Order delivered on 06/12/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Dr. Abhishek Singhvi, Sr. Adv.a/w Mr. Navin Pahwa,  
Sr. Adv., Mr. Nirag Pathak, Adv., Mr. Abhishek Swaroop  
& Mr. Palash Agarwal, Advocates  
For the Income Tax : Ms. Pankti Shah, Adv  
For the RD : Mr. Shiv Pal Singh, Asst. Director

**ORDER**

Due to paucity of time, matter could not be taken up for hearing.

List on 19.12.2022

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**